

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1005(CHE)/2024

PETITION NUMBER : CP/IB/826/2020

**NAME OF THE APPLICANT : Venkataraman Subramanian (Liquidator)
(JBM Homes Pvt Ltd)**

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Sec 35(1)(n) of IBC, 2016 r/w Reg 15 of
IBBI Reg., 2016**

ORDER

Ld. Counsel Mr. V. Vijay for the Applicant.

This IA has been filed to take on record the 3rd Progress Report for the quarter ended 31.03.2024.

The report is taken on record subject to all just exceptions.

IA(IBC)/1005(CHE)/2024 is accordingly disposed off.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk